

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) Nos. 28252 of 2011; 9504, 15821 and 15832 of 2015

W.P.(C) No.28252 of 2011

Maitree Sansad, Sutahat, Cuttack ***Petitioner***
Mr. A. Mohanty, Advocate

-versus-

State of Odisha and Others ***Opposite Parties***
Mr. Debakanta Mohanty, Addl. Govt. Advocate

W.P.(C) No.9504 of 2015

Arati Mallik ***Petitioner***
Mr. Rabi Narayan Nayak, Advocate

-versus-

State of Odisha and Others ***Opposite Parties***
Mr. Debakanta Mohanty, Addl. Govt. Advocate

W.P.(C) No.15821 of 2015

Arun Kumar Budhia ***Petitioner***
In person

-versus-

State of Odisha and Others ***Opposite Parties***
Mr. Debakanta Mohanty, Addl. Govt. Advocate

AND

W.P.(C) No.18532 of 2015

Kodanda Kumar Bhuyan ***Petitioner***
Mr. Nibas Chandra Mishra, Advocate

-versus-

State of Odisha and Others ***Opposite Parties***
Mr. Debakanta Mohanty, Addl. Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY

